

DEVELOPMENT COMMISSIONER (HANDICRAFTS) REGIONAL OFFICES, (STENOGRAPHER GRADE 'C') RECRUITMENT RULES, 1990

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SCHEDULE 1 :- SCHEDULE

DEVELOPMENT COMMISSIONER (HANDICRAFTS) REGIONAL OFFICES, (STENOGRAPHER GRADE 'C') RECRUITMENT RULES, 1990

G.S.R. 154, dated, 22nd February, 1990 .-In exercise of the powers conferred by the proviso to Art. 309 of the Constitution, the President hereby makes the following rules regulating the method of recruitment to the Group 'C' post of Stenographer in the Regional Offices of the Development Commissioner (Handicrafts), namely :-

1. Short title and commencement :-

(1) These rules may be called the Development Commissioner (Handicrafts), Regional Offices, (Stenographer Grade 'C') Recruitment Rules, 1990.

(2) They shall come into force on the date of their publication in the Official Gazette.

2. Number of post, classification and scale of pay :-

The number of the said post, its classification and the scale of pay attached thereto shall be as specified in Columns 2 to 4 of the Schedule annexed thereto.

3. Method of recruitment, age limit and qualifications etc :-

The method of recruitment to the said post, age limit, qualifications and other matters relating thereto shall be as specified in Columns 5 to 13 of the said Schedule.

4. Disqualification :-

No person -

(a) who has entered into or contracted a marriage with a person having a spouse living, or

(b) who, having a spouse living, has entered into or contracted a marriage with any person shall be eligible for appointment to the said post : Provided that the Central Government may. if satisfied that such marriage is permissible under the personal law applicable to such person and the other party to the marriage and that there are other grounds for so doing, exempt any person from the operation of this rule.

5. Power to relax :-

Where the Central Government is of the opinion that it is necessary or expedient so to do it may, for reasons to be recorded in writing, relax any of the provisions of these rules with respect to any class or category of persons.

<u>6.</u> Saving :-

Nothing in these rules shall affect reservations, relaxation of age limit and other concession required to be provided for the Scheduled Castes the Scheduled Tribes and other special categories of persons in accordance with the order issued by the Central Government from time to time in this regard.

SCHEDULE 1 SCHEDULE

Name of the post.	Number of posts.	Classification.
1	2	3
Stenographer Grade 'C'.	4 (four) as specified below :	General Central Service,
	Eastern Region1	Group 'C' Non- Gazetted,
	Western Region1	Non-Ministerial.
	Central Region1	
	Southern Region1	
	(Subject to variation depen	
	dent on work load).	